

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 883 OF 2024

IN THE MATTER OF:

**News Item titled "Experts flag large-scale clearing of vegetation in Mirzapur forest"
appearing in The Hindustan Times dated 03.07.2024**

AMENDED MEMO OF PARTIES (As per order dated 25.10.2024)

**News Item titled "Experts flag large-scale clearing of vegetation in Mirzapur forest"
appearing in The Hindustan Times dated 03.07.2024**

VERSUS

1. Principal Chief Conservator of Forest, Uttar Pradesh

Principal Chief Conservator of Forests, Govt. of Uttar Pradesh,
17, Rana Pratap Marg, Lucknow, (Uttar Pradesh) 226001
Phone No: 0522-2206168
E-mail: pecf-up@nic.in

Respondent no.1

2. Chief Wildlife Warden, Uttar Pradesh

Rana Pra ap Marg, Lucknow 226001, Uttar Pradesh
Phone No: 05220 2206584
E-mail: cwlwup@gmail.com

Respondent no.2

3. Ministry of Environment, Forest and Climate Change,

Through its Regional Office
Integrated Regional Office, Kendriya Bhawan, 5th Floor, Sector "H",
Aliganj, Lucknow - 226020
Phone No: +91-9412703130
E-mail: rocz.lko-mef@nic.in

Respondent no.3

4. District Magistrate, Mirzapur

Rambagh Rd Ramaipatti, Mirzapur, Uttar Pradesh 231001
Phone No: 05442-257400
E-mail: dmm.r@nic.in

Respondent no.4

5. Mirzapur Thermal Energy (UP) Pvt. Ltd. Adani Corporate

House, Shantigram, through its Administrative Head,
Near Vaishno Devi Circle, SG highway, Khodiyar,
Ahmedabad, Gujarat, India, 382421.

Respondent no.5